

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.931 of 2019

IN THE MATTER OF:

Eastern Electrodes & Code Pvt. Ltd.

...Appellant

Versus

Bhaskar Shrachi Alloys Ltd.

...Respondent

**For Appellant: Shri Vikrant Pachnanda and Shri Nitin Kumar
 Chahar, Advocates**

For Respondent: None

ORDER

09.01.2020 There is no representation when the matter was called for second time, after keeping the same for pass over. Hence, the Registry is directed to list the matter on 05.02.2020.

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

[V.P. Singh]
Member (Technical)

/rs/md